

(b) whether it is also a fact that the conductor and the railway police on duty are not preventing such elements from entering into the train;

(c) if so, the action Government propose to initiate against the staff on duty who are not checking such unlawful occupations; and

(d) the details about the steps his Ministry propose to take to restore the safety and security of the passengers travelling in Neeelachal Express?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). Cases of unauthorised passengers entering reserved coaches on long distance trains including Neeelachal Express have been reported. However, the Travelling Ticket Examiners and Coach Attendants have instructions to prevent entry of unauthorised passengers in reserved coaches. At times, however, it becomes difficult for them to control such passengers due to their large numbers. Intensive surprise checks are conducted from time to time deploying large number of TTEs, R.P.F. and G.R.P. personnel with Railway Magistrates and unauthorised passengers travelling in these coaches are dealt with as per rules. Cases of deliberate negligence on the part of staff are viewed seriously and appropriate action is taken against them. Armed G.R.P. and R.P.F. personnel are provided in all important long distance Mail/Express trains including Neeelachal Express for the security and safety of passengers.

Incidents of Dacoity, Thefts and Rape in trains

3615. SHRI CHATURBHUI: Will the Minister of RAILWAYS be pleased to state the total number of incidents of dacoity, theft and rape that took place in trains in the country as a whole during the short period from 1st January to 15th July, 1981 indicating the names of the places, railway-wise where these incidents took place

and the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): The information is being collected from the State Police authorities and will be placed at the table of the Sabha.

Appointment of Substitutes in Dhanbad Division

3616. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) total number of substitutes appointed in different Departments of Railways in Dhanbad Division from 1979 to July, 1981

(b) out of those substitutes, total number of candidates who are the sons/wards of Railway employees and who are the sons of non-Railwaymen;

(c) names of the local people including Adivasi, Harijans appointed in the said period as substitutes; and

(d) details of the Notifications issued from time to time by Divisional Railway Manager, Dhanbad regarding appointment of substitutes?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): a) to (d). Information is being collected and will be laid on the table of the Sabha.

Electrification of Lines in Karnataka

3617. SHRI JANARDHANA POOJARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Karnataka State Government has sent proposals for electrification of certain lines in the State;